

**Central Administrative Tribunal
Principal Bench**

**CP No.221/2019
in OA No.1242/2013**

New Delhi, this the 23rd day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Naveen Kumar Rathore
S/o Shri Bhudev Prasad Rathore
R/o E-200, Krishna Vihar
Near Pooth Kalan
New Delhi-110086. ...Applicant

(By Advocate: Shri Amit Sinha)

Vs.

1. Shri Vijay Kumar Dev
Chief Secretary, Govt. of NCT of Delhi
Delhi Sachivalaya, Players Building
I.P. Estate, New Delhi-110002.
2. Shri Rajesh Chopra, Secretary
D.S.S.S. Board
FC-18, Institutional Area, KKD
New Delhi-110092. ... Respondents

(By Advocate: Shri Anuj Sharma for Shri Sameer Sharma)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case is filed alleging that the respondents did not implement the Order dated 28.02.2019 in OA No.1242/2013.

2. Today, it is represented that the respondents have issued an offer of appointment dated 12.09.2019, in respect of the applicant. With this, the Order in the OA stands complied with. We, therefore, close the CP. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/